

Disposable injection syringes are categorized as Red category of the biomedical waste, which is required to be treated and disposed by Autoclaving/micro-waving/hydroplaning followed by shredding or mutilation or combination of sterilization and shredding. The treated waste is required to be sent to registered/authorized recyclers of for energy recovery or plastics to diesel or fuel oil or for road making, whichever is possible. Plastic waste should not be sent to landfill sites.

Less public expenditure on health

2171. SHRI HUSAIN DALWAI:

SHRI NARESH GUJRAL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether combined expenditure by Centre and States on health as per centage of GDP for 2016-17 (BE) was 1.4 per cent, against world average of 5.99 per cent;

(b) if so, reasons therefor;

(c) actions being taken to meet target of 2.5 per cent public spending on health as per centage of GDP;

(d) details of roadmap to increase public expenditure on health to 2.5 per cent of GDP, including designated timelines;

(e) if such roadmap is not in place, reasons therefor; and

(f) steps being taken to improve primary health infrastructure across the country, including details of money allocated for the same, State-wise and year-wise, since 2015?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) to (e) As per the Economic Survey 2016-17 brought out by the Ministry of Finance, the total expenditure by Government (Central and State Governments combined) on health as per centage of GDP for 2016-17 (BE) was 1.4 per cent while world average was 5.99 per cent. The National Health Policy, 2017 envisages raising public health expenditure to 2.5% of GDP by 2025 in a time bound manner.

(f) Under Ayushman Bharat, Sub Health Centres and Primary Health Centres are to be strengthened as Health and Wellness Centres, in phases. In the current year, ₹ 1200 crores has been allocated for HWCs.

The State-wise Releases under National Health Mission for the Financial Years 2015-16 to 2018-19 are given in Statement.

Statement*State-wise Release under NHM for the years 2015-16 to 2018-19*

		(₹ in crore)			
Sl.No.	States	2015-16	2016-17	2017-18	2018-19
1.	Andaman and Nicobar Islands	37.55	44.90	33.94	17.37
2.	Andhra Pradesh	659.04	629.55	875.06	939.18
3.	Arunachal Pradesh	163.80	160.60	261.70	6.33
4.	Assam	997.59	1,046.09	1,392.66	826.53
5.	Bihar	1,269.67	1,040.59	1,557.40	922.71
6.	Chandigarh	24.66	21.47	20.35	18.70
7.	Chhattisgarh	423.31	586.97	825.76	534.40
8.	Dadra and Nagar Haveli	14.63	17.12	19.14	17.32
9.	Daman and Diu	10.66	11.53	10.67	11.42
10.	Delhi	176.56	241.98	268.39	103.95
11.	Goa	17.30	26.13	26.07	22.32
12.	Gujarat	714.39	863.66	1,221.83	696.01
13.	Haryana	318.21	335.55	384.25	386.21
14.	Himachal Pradesh	249.14	212.49	370.89	264.28
15.	Jammu and Kashmir	375.34	362.42	550.42	409.62
16.	Jharkhand	423.93	454.64	735.99	268.01
17.	Karnataka	772.15	714.09	1,345.50	1,091.89
18.	Kerala	315.35	452.36	586.52	765.56
19.	Lakshadweep	5.72	3.83	5.54	6.01
20.	Madhya Pradesh	1,156.95	1,490.75	1,696.56	1,277.71
21.	Maharashtra	1,142.64	1,252.55	1,707.60	1,149.83
22.	Manipur	115.19	79.07	163.05	82.54
23.	Meghalaya	107.50	161.13	189.02	89.83
24.	Mizoram	95.26	80.88	126.95	69.87
25.	Nagaland	106.37	95.92	134.86	66.56
26.	Odisha	669.77	728.58	1,216.22	488.46
27.	Puducherry	19.21	41.35	35.55	21.25
28.	Punjab	305.97	292.55	483.74	396.36

Sl.No.	States	2015-16	2016-17	2017-18	2018-19
29.	Rajasthan	1,329.48	1,234.18	1,615.29	1,223.92
30.	Sikkim	41.54	41.72	55.40	29.86
31.	Tamil Nadu	1,110.31	788.68	1,293.97	1,123.07
32.	Tripura	138.71	125.76	158.99	82.59
33.	Uttar Pradesh	2,964.93	3,314.75	3,967.46	2,688.35
34.	Uttarakhand	282.56	265.53	354.85	208.20
35.	West Bengal	1,061.64	806.98	1,305.37	625.15
36.	Telangana	448.48	398.08	468.34	232.49
TOTAL		18,065.50	18,424.43	25,465.28	17,163.87

Note: 1. Release for the Year 2018-19 is updated upto 30.11.2018, and is provisional.

2. The above releases relate to Central Government Grants and do not include State share contribution.

Public awareness campaign on health hazards of tobacco use

2172. SHRI A. K. SELVARAJ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that India has been ranked fifth in the listing of countries that have pictorial health warning on tobacco products;

(b) whether the country is making tremendous progress towards creating public awareness on the health hazards of tobacco abuse; and

(c) whether Government, for the first time, introduced Quit Line number to be printed on all tobacco products, and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) As per the Canadian Cancer Society's report titled "Cigarette Package Health Warnings: International Status Report", published in September, 2018, India has been ranked 5th among 206 countries based on health warning size on packages.

(b) Yes. As per the second round of Global Adult Tobacco Survey (GATS-2) 2016-17, there has been an increase in the proportion of adults who are aware of the harmful effects of smoking, smokeless tobacco use and exposure to second hand smoke.

(c) Yes. Ministry of Health and Family Welfare, Government of India, notified a new set of specified health warnings for all tobacco product packs thereby mandating